## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1-2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	For compliance of objections raised by registry	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

PCS 2534 - 98450-65943

## ORDER

PCS for Petitioner is present. Heard him. He requested the Tribunal to pass an order of condonation of delay and he needs extension of time for uploading necessary forms. Therefore, delay is condoned till 12.01.2018 for uploading I&C 28 in pursuance of order of this Tribunal passed in this case.

Member (T)

Member (J)